

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal (AT) (Ins) No. 229 of 2020

In the matter of:

Anup Dubey

....Appellant

Vs.

**National Agriculture Co-operative Marketing
Federation of India Ltd. & Ors.**

....Respondents

Present:

**Appellant: Mr. Sanjay K. Ruia and Ms. Shradha Agrawal,
Advocates.**

**Respondents: Mr. Chitranshul Sinha, Ms. Sonali Khanna and
Mr. Anshuman Mohit Chaturvedi, Advocates for R-1.
Ms. Honey Satpal and Mr. Samriddh Bindal, Advocates
for R-2.**

ORDER
(Virtual Mode)

15.09.2020: Heard both sides. **'Judgment is Reserved'**.

The Learned Counsel for the Appellant as well as the Learned Counsel for the 1st Respondent are required to submit 'Notes of Submissions' containing not more than three pages within three days from today.

[Justice Venugopal M.]
Member (Judicial)

[Ms. Shreesha Merla]
Member (Technical)

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